- (b) A survey carried out in March, 1982 showed that the services were adequate to meet the requirement of travelling public.
- (c) Yes, Sir. Occasionally the buses were late to pick the. trips due to congestion in city areas and lor other operational reasons. Efforts are being made for punctual operation of the services to the maximum possible
- (d) Yes, Sir. Two representations were received for providing direct servicesbetween Lampur Border and Central Secretariat. It is not feasible for the DTC to connect each and every point in the union territory by direct services. However, at Adarsh Nagar, which is linked with Lampur Border by the services of route No. 131 convenient change-over facilities are available for going to Central Sectt. For those working in Central Sectt. complex, a special trip at 7.50 A.M. has been provided from Narela for Central Secretariat.

Construction of a Mosque in Manga, lore Port

2960. SHRI B. IBRAHIM: Will the Minister of SHIPPING AND TRANSPORT be pleased to state.

- (a) whether any proposal has been received by the Central Government from the New Mangalore Port Trust for the allotment of a site for the construction of Mosque; and
- (b) if so, what are the details thereof and the action taken thereon?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI **VEERENDRA** PAT5L): (a) Yes.

(b) The T'ew Mangalore Port Trust has proposed to lease out 0.5 acre of land to the Muslim Employees of the Port, on a long term lease for 30 years for construction of a Mosque at a concessional ground J"ent of Rs. 1/-per annum. The proposal is under consideration of the Technical Advisory Committee of the Port.

Carrying of Coal by SWPa

to Questions

2961. SHRI R. MOHANARANGAM: Will the Minister of SHIPPING AND TRANSPORT b_e pleased to state:

- (a) whether it is a fact that the seven collieries (ships allotted to carry coal) allotted by the Cement Linkage Committee have not so far been loaded and those on behalf of Tamil Nadu Electricity Board are grossly behind schedule;
 - (b) if so, the reasons for the same; and
- (c) whether this expensive waiting period has compelled Tamil Nadu Electricity Board to get coal from Australia which would be cheaper i'1 the long run?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI **VEERENDRA** PATIL): (a) and (b) The Director General, Shipping, who is responsible for coordinating the movement of coal through Haldia by railcum-sea route had planned for the shipment of li04,000 MTs of coal on account of Tamil Nadu Electricity Board to be shipped in five vessels and 62,000 MTs" of coal in five vessels for the cement factories, for the month of July, 1982. As against this, 97,893 MTs of coal was shipped in five vessels on account of TNEB and 26,209 MTs in 3 vessels for the cement factories. The slight short-fall in respect of coal for the cement factories was due to the bunched~ arrival of coal rakes, shortage of locomotives, receipt of large size coal and stones alongwith slack coal; rivetted and sick wa,gion_s and shortage of pilots. Suitable steps are being taken to overcome these

(c) As far as the Ministry of Shipping and Transport is aware. Tamil Nadu Electricity Board is not getting any coal from Australia at present.

Development of Paradip Port

2962. SHRT GAYA CHAND BHU YAN; Will the Minister of SHIPPING TRANSPORT be pleased AND state:

(a) whether there is any proposal under Governmnt's consideration development of Paradip Port in Orissa during the current Financial year, if so, the details thereof; and

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(b) what is the amount of loss suffered by Paradip Port from the year 1977 till date, year-wise; and what measures are being taken by Government to make up the loss?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL); (a) A provision of Rs. 954.00 lakhs has been included in the Annual Plan 1982-83 for develop. m§nt works at Paradip Port. Of this Rs. 433.00 lakhs is meant for continuing schemes and the balance outlay of Rs. 521.00 lakhs for the *new* schemes. Important development schemes under execution are: Construction of 2nd general cargo berth, improvement and modification to iron ore plant, 3rd general cargo berth, fertilizer berth and replacement of bucket wheel reclaimer.

(b) The year-wise net deficit of Paradip Port from 1977-78 onwards is indicated below:

(Rs. in lakhs)

| Year | | * 1 | | Net deficit | | |
|------------|-------|-----|----|----------------|--------|--|
| 1977-78 | | | | | 243-63 | |
| 1978-79 | * | | ., | 3. | 360-04 | |
| 1979-80 | | | 2 | ٠. | 363.71 | |
| 1980-81 | | | | | 618-01 | |
| 1981-82 (R | E.E.) | ٠, | | | 669.58 | |

To improve the Port's financial position, efforts are being made to attract more general cargo traffic. For that purpose, two general cargo berths and a fertilizer berth have been sanctioned and are under construction Besides, commissioning of the wagon tippler and modifications to the iron ore handling plant to increase its loading capacity are in progress.

Fare structure of State Transport system in Delhi

2963. SHRIMATI KANAK MUKH-ERJEE: Will the Minister of SHIP- PING AND TRANSPORT be pleased to state the fare structure of State Transport system in Delhi as in December, 1974, 1977, 1979, 1980, 1981 and June, 1982?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITA RAM KESRI): The DTC fare structure for city services a_s was in force in December, 1974, 1977, 1979. 1980, 1981 and June, 1982 has been as under: —

1. Fare structure as on December, 1974:

| Di | star | rce (i | n Km | s.) | | . 4 | Fare in Paise |
|-----|------|--------|------|-----|--------|------|------------------|
| Up | to | 2:5 | | | | × | 10 |
| ,, | 4 | ų. | | | ,,,,,, | | 15 |
| ,, | 6 | 7. | • | * | 7, | *1 | 20 |
| 33 | 10 | | • | * | | 1,00 | 25 |
| ,, | 14 | | | • | | | 30 |
| ,, | 18 | • | | 4 | 1 | | 35 |
| ,, | 22 | | | 5 | ٠, | | 40 |
| ,, | 26 | * | | • 1 | | 7. * | 45 |
| ,,, | 30 | | , i | | • | . W | 50 |
| ,, | 34 | | | | | | 55 |
| ,, | 36 | and a | bove | , | | ÷ | 60 |

Children to be charged half the adult fare rounded to the nearest multiple of paise.

2. Fare structure as on Dec., 1977 (w.e.f. 22-10-1975)

| Distance (in Kms.) | - 1 | Fare | (in | Paise) |
|---|------|------|-----|--------|
| Up to 16 Kms. in excases also on routes w | pcer | tion | al | |
| length is more than | | | | |
| but less than 20 Km | s | | | 30 |
| | | | | |

Ghildren to be charged half the adult